

IN THE NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :114

CP NO.(IB) 71/ALD/2020

IN THE MATTER OF:

M/S PAPCOAT (INDIA) PVT LTD ... APPLICANT

V/S

RAMA PAPER MILLS LTD ... RESPONDENT

UNDER SECTION : 9 IBC

ORDER DELIVERED ON 12.10.2021

CORAM:

DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)

SHRI L. N. GUPTA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

FOR THE APPLICANT : SUSHANT SHARMA.  
FOR THE RESPONDENT :

ORDER

The learned counsel Sh. Sushant Sharma for the Applicant states that he has received instructions from the Applicant that the matter is settled and he was directed to make a prayers to allow to withdraw the application.

Accordingly, the prayer is made for allowing the application to be withdrawn. Prayer granted. The application is allowed to be withdrawn.

CP No.(IB)71/ALD/2020 stands withdrawn is disposed of.

—Sd—

L.N. GUPTA  
MEMBER (TECHNICAL)

—Sd—

DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)